

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 109 OF 2017

Dated: 9th September, 2019

In the matter of:

M/s HarisonHydel Construction Co. (P) Ltd.

...Appellant(s)

Vs.

The HP State Electricity Board Ltd. &Anr.

...Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter
on **23.10.2019.**

Court Master

Pr/js